

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 6096
TO BE ANSWERED ON 1ST APRIL, 2026

KEROSENE ALLOCATION

6096. MS. S JOTHIMANI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the details of allocation of kerosene during the last three years, State-wise including the specific reduction in Tamil Nadu's allotment and the rationale behind these reductions;
- (b): whether the Union Government has conducted any assessment on the impact of reduced kerosene supply on rural and tribal communities in Tamil Nadu; and
- (c): if so, the corrective measures, if any, being considered to ensure sufficient kerosene supply to Tamil Nadu?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): Government has formulated Public Distribution Superior Kerosene Oil (PDS SKO) Allocation Policy in consultation with States including Tamil Nadu. Under PDS SKO Allocation Policy, allocation of PDS Kerosene is made to States on quarterly basis for cooking & lighting and for special needs (fisheries, mela, exhibitions, pandemic, calamity etc.). The States have liberty to sub-allocate PDS SKO based on their specific requirement. Scale and Criteria of distribution are also decided by respective States including Tamil Nadu. The policy is applicable from 2025-26 to 2027-28.

With the implementation of "PDS SKO Allocation Policy" the allocation of PDS SKO to the State of Tamil Nadu has increased from 13,008 KL in 2024-25 to 54,240 KL in 2025-26, i.e. an increase of 316.97%.

The details of PDS SKO allocation made to States/UTs including Tamil Nadu during last 3 years is attached as annexure.

Annexure referred to in reply to parts (a) to (c) of Unstarred Question No. 6096 for answer on 01.04.2026 in the Lok Sabha

S.No.	Name of States/UTs	2023-24	2024-25	2025-26
1	ANDAMAN & NICOBAR ISLANDS*	0	0	0
2	ANDHRA PRADESH*	0	0	0
3	ARUNACHAL PRADESH	2064	48	192
4	ASSAM	49776	10800	7230
5	BIHAR	63840	25536	48384
6	CHANDIGARH*	0	0	0
7	CHHATTISGARH	16560	6624	9696
8	DADRA & NAGAR HAVELI and DAMAN AND DIU*	0	0	0
9	DELHI*	0	0	0
10	GOA*	0	0	0
11	GUJARAT*	0	0	0
12	HARYANA*	0	0	0
13	HIMACHAL PRADESH*	2016	48	0
14	JAMMU AND KASHMIR*	15312	0	0
15	JHARKHAND	26976	10800	18960
16	KARNATAKA	8832	3552	14256
17	KERALA	7776	3120	22704
18	LADAKH*	1392	0	0
19	LAKSHADWEEP*	288	0	0
20	MADHYA PRADESH*	32880	432	0
21	MAHARASHTRA	7488	2016	3936
22	MANIPUR	4464	1776	2688
23	MEGHALAYA	10704	3072	3024
24	MIZORAM	1296	144	144
25	NAGALAND*	4848	960	0
26	ODISHA	51888	19776	28656
27	PUDUCHERRY*	0	0	0
28	PUNJAB*	0	0	0
29	RAJASTHAN*	0	0	0
30	SIKKIM**	912	240	60
31	TAMIL NADU	32544	13008	54240
32	TELANGANA*	384	0	0
33	TRIPURA	14256	5712	9120
34	UTTAR PRADESH*	0	0	276
35	UTTARAKHAND*	12	0	0
36	WEST BENGAL	704016	274884	248304

*PDS SKO Free States/UTs

** PDS SKO Free from Q2, 2025-26